

Affidavit to be furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to BIHAR ASSEMBLY Name of the House:

From 12 NARKATYA Constituency Name of the Constituency:

SHYAM BIHARI PRASAD (Candidate's Name) YADAV Chand Prasad.

62 years, resident of Bheriyari (insert full postal address), a candidate at the above

election, do hereby solemnly affirm and state on oath as under

(Strike out whichever is not applicable)

(1) I am a candidate set up by JANADALU (name of the political party) I am contesting as an

Independent candidate;

(2) Details of PAN and status of filing of Income tax return:

No.	Name	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Net income shown in Income Tax Return in Rupees
1.	Self (SHYAM BIHARI PRASAD)	ADFP0409P	12-13	382592/-
2.	Spouse: TARA DEVI	AJHPD8172A	12-13	239407/-
3.	Dependent 1	/	/	/
4.	Dependent 2	/	/	/
5.	Dependent 3	/	/	/

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	1. Tr-1/6-1647/10 - U.S. 58/171A, & 133 R.P. Act. 2. Case No-328/10/188/171(E) 9 P.E. U.S. 136 R.P. Act.
(b)	Name of the court, Case No. and Date of order taking cognizance:	
(c)	Details of Appeal(s) / Application(s) for revision (if any) filed against the above order(s):	ND -

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share/Deposits as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment.

S. No.	Description	Self 2 Hrs.	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	1 Lac	5 Lac			
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	SBI - Real Rs 31,351.00 SBI - Rs 199.77 SBI - Rs 1682739. HDFC Bank Rs 8440. SBI - 7796.	SBI - Real. 26000.			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	-	-			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount.	Rs 50000.	-			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-	-			
(vi)	Motor Vehicles/Aircrafts/Yachts/ships (details of Make, Registration No. etc. Year of Purchase and amount).	Scorpio - Rs 11.50 lac	Safari - 3.08			
(vii)	Jewelry, bullion and valuable things (give details of weight and value).	Gold - 10gr. 30000. Silver - 10gr. 10000.	Gold - 20gr. 60000. Silver - 10gr. 10000.			

(vii) Any other assets such as value of Claims/Interest	Rifle & Revolver Rs 106000.				
(ix) Gross Total value	AA86503	904000			

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each kind of building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> (Location(s)) Survey number(s)	Bhediyari and Duhga	Imulesa			
	Area (Total measurement in acres)	02-5-05	01-14-12½			
	Whether inherited property (Yes or NO)	NO	NO			
	Date of purchase in case of self acquired property	Annexure 1	Annexure 2			
	Cost of Land in case of purchase at the time of purchase	2250/-	2250/-			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	831950.	575000.			
(ii)	<u>Non-Agricultural Land</u> (Location(s)) Survey number(s)	Sh. vill. Korihar & Koira Tola	Sh. vill. Korihar, Koira Tola and lawni pur.			
	Area (Total measurement in sq. ft.)	0-10-8-5	0-4-12			
	Whether inherited property (Yes or NO)	Yes. 10½ Dhur	NO.			
	Date of purchase in case of self acquired property	Annexure 2	Annexure 2			
	Cost of Land in case of purchase at the time of purchase	2250/-	2250/-			
	Any Investment on the land by way of development, construction etc.	—	—			
	Approximate Current market value	1753600.	1134500.			
(iii)	<u>Commercial Buildings</u> (including apartments) (Location(s)) (Survey number(s))	NIL	Korihar & Koira Tola			
	Built up Area (Total measurement in sq. ft.)	—	9375 sq. ft.			

	Is this an inherited property (Yes or NO)?	NO	NO		
	Date of purchase in case of self acquired property	-	Annexure-3		
	Cost of property (in case of purchase) at the time of purchase				
	Any investment on the property by way of development, construction etc.				
	Approximate Current market value		₹ 6 lac		
(ii)	Residential Buildings (including apartments)	In vill.	In-		
	- Location:	Vedihari,	Kojim 10/6		
	- Survey number(s)	Chandrabhaga			
	- Area (Total measurement in sq. ft.)	Dellhi -			
		3925 Sft.	900 Sft.		
	Built up Area (Total measurement in sq. ft.)	3100 Sft.	600 Sft.		
	Whether inherited property (Yes or NO)?	2925 Sft.	NO		
	Date of purchase in case of self acquired property	As per Annexure - 4	Annexure-4		
	Cost of property (in case of purchase) at the time of purchase				
	Any investment on the land by way of development, construction etc.				
	Approximate Current market value	40 lac	8 lac		
(vi)	Others (such as interest in property)				
(vii)	Total of Current Market Value of (i) to (v) above	6585550.	3109500.		

(c) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)	5.12 lac	1.90 lac			
	Name of Bank or FI					
	Amount outstanding					
	Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	40 lac	-			
	Name(s)					
	Amount outstanding					
	Nature of loan					

Assets and Liabilities	Rs	Rs
Grand total of liabilities	45.12 lacs	1.50 lacs
(a) <u>Government Dues:</u>		
Dues to departments dealing with government accommodation	XIL	XIL
Dues to departments dealing with supply of water	XIL	XIL
Dues to departments dealing with supply of electricity	XIL	XIL
Dues to departments dealing with supply of telephones/mobiles	XIL	XIL
Dues to departments dealing with government transport (including aircrafts and helicopters)	XIL	XIL
Income Tax Dues	XIL	XIL
Wealth Tax Dues	XIL	XIL
Service Tax Dues	XIL	XIL
Municipal/Property Tax Dues	XIL	XIL
Sales Tax Dues	XIL	XIL
Any other dues	XIL	XIL
Grand total of all Govt. dues	XIL	XIL

(7) Details of profession or occupation:

a. Self: Agricultural & Political.

b. Spouse: Business - Trade.

(8) My educational qualification is as under: Matriculation - 1968. By BANSHIDHAR HIGH SCHOOL ADAR.

(9) Give details of highest School / University education with full form of the certificate/diploma/degree earned.
(Name of the School / College / University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	SHYAM BIHARI PRASAD
2.	Full postal address	VII- BHEDIHARI, P.O. SIRSYAKHURD, MOTIHARI
3.	Number and Name of the constituency and state	12 - NARKATIYA, BIHAR.
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	JANTA DAL - V
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 2a)	NIL

4. Total number of Pending cases where the court has taken signature		Two Two	
5. PAN of	Year for which last Income Tax Return filed		Total Income shown
(a) Candidate	31.3.13		382892.
(b) Spouse	As per S.No. 2 of Fin Application.		
(c) Dependents			
6. Details of Assets and Liabilities in rupees			
	Description	Self	Spouse
A.	Moveable Asset (Total value)	44.80 lacs	9.0%6
B.	Immovable Asset	65.85 lacs	31.09 lacs
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)		
(ii)	Approximate Current Market Price of Asset (Total Value)		
7.	Liabilities		
(i)	Government dues (Total)		
(ii)	Loans from Bank, Financial Institutions and others (Total)	45.12 lacs	1.90 lacs
8.	Highest educational qualification: Matriculation - 1988. Banshidhar High School, Adapur.		
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or any dependents do not have any asset or liability, other than those mentioned in item 5 and 6 above.

Verified at: Shedding this the 30.12.13 day of Dec 2013

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DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no columns to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not ascertainable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

Sl. No.	Name of Candidate	Residence	Marital Status
1	1. Mr. A. B. C.	1. 123 Main St.	1. Married
2	2. Mr. D. E. F.	2. 456 Main St.	2. Married
3	3. Mr. G. H. I.	3. 789 Main St.	3. Married
4	4. Mr. J. K. L.	4. 101 Main St.	4. Married
5	5. Mr. M. N. O.	5. 202 Main St.	5. Married
6	6. Mr. P. Q. R.	6. 303 Main St.	6. Married
7	7. Mr. S. T. U.	7. 404 Main St.	7. Married
8	8. Mr. V. W. X.	8. 505 Main St.	8. Married
9	9. Mr. Y. Z. A.	9. 606 Main St.	9. Married
10	10. Mr. B. C. D.	10. 707 Main St.	10. Married
11	11. Mr. E. F. G.	11. 808 Main St.	11. Married
12	12. Mr. H. I. J.	12. 909 Main St.	12. Married
13	13. Mr. K. L. M.	13. 1010 Main St.	13. Married
14	14. Mr. N. O. P.	14. 1111 Main St.	14. Married
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16	16. Mr. T. U. V.	16. 1313 Main St.	16. Married
17	17. Mr. W. X. Y.	17. 1414 Main St.	17. Married
18	18. Mr. Z. A. B.	18. 1515 Main St.	18. Married
19	19. Mr. C. D. E.	19. 1616 Main St.	19. Married
20	20. Mr. F. G. H.	20. 1717 Main St.	20. Married
21	21. Mr. I. J. K.	21. 1818 Main St.	21. Married
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30	30. Mr. J. K. L.	30. 2727 Main St.	30. Married
31	31. Mr. M. N. O.	31. 2828 Main St.	31. Married
32	32. Mr. P. Q. R.	32. 2929 Main St.	32. Married
33	33. Mr. S. T. U.	33. 3030 Main St.	33. Married
34	34. Mr. V. W. X.	34. 3131 Main St.	34. Married
35	35. Mr. Y. Z. A.	35. 3232 Main St.	35. Married
36	36. Mr. B. C. D.	36. 3333 Main St.	36. Married
37	37. Mr. E. F. G.	37. 3434 Main St.	37. Married
38	38. Mr. H. I. J.	38. 3535 Main St.	38. Married
39	39. Mr. K. L. M.	39. 3636 Main St.	39. Married
40	40. Mr. N. O. P.	40. 3737 Main St.	40. Married
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44	44. Mr. Z. A. B.	44. 4141 Main St.	44. Married
45	45. Mr. C. D. E.	45. 4242 Main St.	45. Married
46	46. Mr. F. G. H.	46. 4343 Main St.	46. Married
47	47. Mr. I. J. K.	47. 4444 Main St.	47. Married
48	48. Mr. L. M. N.	48. 4545 Main St.	48. Married
49	49. Mr. O. P. Q.	49. 4646 Main St.	49. Married
50	50. Mr. R. S. T.	50. 4747 Main St.	50. Married
51	51. Mr. U. V. W.	51. 4848 Main St.	51. Married
52	52. Mr. X. Y. Z.	52. 4949 Main St.	52. Married
53	53. Mr. A. B. C.	53. 5050 Main St.	53. Married
54	54. Mr. D. E. F.	54. 5151 Main St.	54. Married
55	55. Mr. G. H. I.	55. 5252 Main St.	55. Married
56	56. Mr. J. K. L.	56. 5353 Main St.	56. Married
57	57. Mr. M. N. O.	57. 5454 Main St.	57. Married
58	58. Mr. P. Q. R.	58. 5555 Main St.	58. Married
59	59. Mr. S. T. U.	59. 5656 Main St.	59. Married
60	60. Mr. V. W. X.	60. 5757 Main St.	60. Married
61	61. Mr. Y. Z. A.	61. 5858 Main St.	61. Married
62	62. Mr. B. C. D.	62. 5959 Main St.	62. Married
63	63. Mr. E. F. G.	63. 6060 Main St.	63. Married
64	64. Mr. H. I. J.	64. 6161 Main St.	64. Married
65	65. Mr. K. L. M.	65. 6262 Main St.	65. Married
66	66. Mr. N. O. P.	66. 6363 Main St.	66. Married
67	67. Mr. Q. R. S.	67. 6464 Main St.	67. Married
68	68. Mr. T. U. V.	68. 6565 Main St.	68. Married
69	69. Mr. W. X. Y.	69. 6666 Main St.	69. Married
70	70. Mr. Z. A. B.	70. 6767 Main St.	70. Married
71	71. Mr. C. D. E.	71. 6868 Main St.	71. Married
72	72. Mr. F. G. H.	72. 6969 Main St.	72. Married
73	73. Mr. I. J. K.	73. 7070 Main St.	73. Married
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75	75. Mr. O. P. Q.	75. 7272 Main St.	75. Married
76	76. Mr. R. S. T.	76. 7373 Main St.	76. Married
77	77. Mr. U. V. W.	77. 7474 Main St.	77. Married
78	78. Mr. X. Y. Z.	78. 7575 Main St.	78. Married
79	79. Mr. A. B. C.	79. 7676 Main St.	79. Married
80	80. Mr. D. E. F.	80. 7777 Main St.	80. Married
81	81. Mr. G. H. I.	81. 7878 Main St.	81. Married
82	82. Mr. J. K. L.	82. 7979 Main St.	82. Married
83	83. Mr. M. N. O.	83. 8080 Main St.	83. Married
84	84. Mr. P. Q. R.	84. 8181 Main St.	84. Married
85	85. Mr. S. T. U.	85. 8282 Main St.	85. Married
86	86. Mr. V. W. X.	86. 8383 Main St.	86. Married
87	87. Mr. Y. Z. A.	87. 8484 Main St.	87. Married
88	88. Mr. B. C. D.	88. 8585 Main St.	88. Married
89	89. Mr. E. F. G.	89. 8686 Main St.	89. Married
90	90. Mr. H. I. J.	90. 8787 Main St.	90. Married
91	91. Mr. K. L. M.	91. 8888 Main St.	91. Married
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76	76. Mr. R. S. T.	76. 7373 Main St.	76. Married
77	77. Mr. U. V. W.	77. 7474 Main St.	77. Married
78	78. Mr. X. Y. Z.	78. 7575 Main St.	78. Married
79	79. Mr. A. B. C.	79. 7676 Main St.	79. Married
80	80. Mr. D. E. F.	80. 7777 Main St.	80. Married
81	81. Mr. G. H. I.	81. 7878 Main St.	81. Married
82	82. Mr. J. K. L.	82. 7979 Main St.	82. Married
83	83. Mr. M. N. O.	83. 8080 Main St.	83. Married
84	84. Mr. P. Q. R.	84. 8181 Main St.	84. Married
85	85. Mr. S. T. U.	85. 8282 Main St.	85. Married
86	86. Mr. V. W. X.	86. 8383 Main St.	86. Married
87	87. Mr. Y. Z. A.	87. 8484 Main St.	87. Married
88	88. Mr. B. C. D.	88. 8585 Main St.	88. Married
89	89. Mr. E. F. G.	89. 8686 Main St.	89. Married
90	90. Mr. H. I. J.	90. 8787 Main St.	90. Married
91	91. Mr. K. L. M.	91. 8888 Main St.	91. Married
92	92. Mr. N. O. P.	92. 8989 Main St.	92. Married
93	93. Mr. Q. R. S.	93. 9090 Main St.	93. Married
94	94. Mr. T. U. V.	94. 9191 Main St.	94. Married
95	95. Mr. W. X. Y.	95. 9292 Main St.	95. Married
96	96. Mr. Z. A. B.	96. 9393 Main St.	96. Married
97	97. Mr. C. D. E.	97. 9494 Main St.	97. Married
98	98. Mr. F. G. H.	98. 9595 Main St.	98. Married
99	99. Mr. I. J. K.	99. 9696 Main St.	99. Married
100	100. Mr. L. M. N.	100. 9797 Main St.	100. Married

Annexture 1

**The Details of requirement mentioned in Column no 3 by heading-
"Details of immovable assets" in regard to (i) Agricultural Land belong to
Sri Shyam Bihari Prasad**

Location	Police Station	Area Bigha-katha-dhur	Purchase Date	Market value
Bherihari	Adapur	00-03-09	01.12.1977	60800.00
		00-01-00	01.12.1977	18500.00
		00-01-05	01.12.1977	23650.00
		00-01-04	01.12.1977	22800.00
		00-01-00	14.07.1977	18500.00
		00-01-07	14.07.1977	32000.00
		00-01-02	01.12.1977	21000.00
		00-05-10	09.11.1985	96000.00
		00-05-10	09.11.1985	96000.00
		00-01-07	14.07.1977	32000.00
		00-01-00	12.08.1977	18500.00
		00-01-00	10.03.1981	18500.00
		00-03-05	26.09.1979	58000.00
		00-03-05	26.09.1979	58000.00
		00-03-05	27.09.1979	58000.00
		00-02-03	27.09.1979	42000.00
		00-01-08	27.09.1974	26200.00
		00-01-00	24.05.1982	18500.00
		00-02-05	24.05.1987	37000.00
Dubha	Darpa	00-04-00	30.07.1985	76000.00
		Total	02-05-05	831950.00

Details Of Agriculture Land & Belongs To Tara Devi W/o Shyam Bihari Prasad

Location	Police Station	Area	Purchase Date	Market value
Imalwa	Adapur	01-14-17.5	17.06.2001	575000.00

Annexure 2

The Details of requirement mentioned in Column no 3 by heading-
"Details of immovable assets" in regard to (ii) Non-Agricultural Land belong to
Sri Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Kaurihar	Raxaul	00-00-16	14.11.1995	93000.00
		00-01-13	27.10.1995	191000.00
		00-00-13	13.09.1996	78000.00
		00-00-13.5	13.09.1996	79300.00
		00-00-13	13.09.1996	78000.00
		00-00-13	13.09.1996	78000.00
		00-00-13	13.09.1996	78000.00
		00-00-13	13.09.1996	78000.00
		00-00-03	13.09.1996	18500.00
		00-00-02.5	10.01.1994	16800.00
		00-03-05	10.01.1994	365000.00
Koriya Tola	Raxaul	00-00-10.5		
		(2363 Sft)	26.04.1982	600000.00
Total		00-10-8.5		1753600.00

The Details of requirement mentioned in Column no 3 by heading-
"Details of immovable assets" in regard to (ii) Non-Agricultural Land belong to
Tara Devi W/o Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Koriya Tola	Raxaul	00-00-10.5	09.03.2007	700000.00
Kaurihar		00-00-09.5	31.01.1989	58000.00
		00-00-03	08.03.1989	11500.00
		00-02-10	10.01.1994	265000.00
Laxmipur		00-00-19	12.09.1997	100000.00
Total		00-04-12		1134500.00

Annexure 3

Details Of Commercial Building Belongs to Tara Devi W/o Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Kaurihar	Raxaul	3375 Sft	10.01.1994	600000.00

Details Of Residential Building Belongs to Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Mandawali	Mandawali			
Chandan Bihar	Delhi	900 Sft	'8.2011	3500000.00
Bherihari	Adapur	2925 Sft	Inherited 2200 Sft	500000.00

Details Of Residential Building Belongs to Tara Devi W/o Shyam Bihari Prasad

Locattion	Police Station	Area	Purchase Date	Market value
Koriya Tola		900 Sft	01.09.1997	800000.00